

MINUTES OF THE MEETING NO. 6 (2016-17) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 23.09.2016 AT 03.00 PM AT UDYOG BHAWAN, NEW DELHI UNDER THE CHAIRMANSHIP OF SHRI J.V. PATIL, ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE, DGFT.

Meeting No. 6 of AM-17 of EXIM Facilitation Committee (EFC) was held on 23.09.2016 at 03.00 p.m. in Room No. 11, H-Wing, Udyog Bhavan, New Delhi under the chairmanship of Shri J.V. Patil, Additional Director General of Foreign Trade to consider the applications for export of 'restricted' items under Schedule 2 of ITC(HS) Classification of Export and Import Items 2012 as amended time to time.

2. The following members attended the Meeting:-

- (i) Shri Anand Krishna, DIG, Forests (SU Division), MOEF&CC
- (ii) Shri Kamal Datta, Joint Director, Wild Life Crime Control Bureau, MOEF&CC

In attendance:

- (i) Shri Arunoday Goswami, Jt. DGFT
- (ii) Shri Sanjay Kumar Tiwari, Dy. DGFT
- (iii) Shri Vinod Kumar Sharma, FTDO

3. Chairman, EFC expressed his concern on non receipt of NOC/ comments / updated position from concerned administrative Ministry / Department, especially from Ministry of Mines, Department of Animal Husbandry Dairying and Fisheries, Department of Fertilizers and Department of Agriculture Cooperation and Farmers Welfare, despite repeated communications. In the absence of their representatives and non-availability of updated status of cases, the objective of holding the EFC meeting is defeated.

4. The, EFC, thereafter, considered all the cases brought before it and decided as indicated in the tabulated statement given below:

TOTAL CASES: 41

S. No	Name of the Firm and File No. of DFFT	Item for Export, Quantity and FOB Value	Date of receipt of application	Status
MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (MOEF&CC)				
1	M/s Raja Export, Kolkata F.No.01/91/180/104/AM16/EC	40 MT Shankha Churi (Unfinished) Shankha Churi (Finished) and Sea-Shell (Polished) Musical Shankha FOB Value USD 63,000	16.11.2015	Approved subject to the condition that at the time of actual export, the consignment will be inspected by the official of Regional Office of WCCB, Kolkata at Customs' warehouse and action will be taken as per the Export Policy. The firm shall make available the subject item to be exported at the Custom bonded warehouse for inspection by WCCB.
2	M/s Ezra Export Pvt. Ltd., Gurgoan F.No.01/91/110/29/AM-17/EC	2.58 MT Value added Sanders Woods Furniture for FOB value of USD 16941.34, 4.98 MT Value added Sanders Woods Planks for FOB value of USD 35641.93	23.05.2016	Deferred due to want of NOC from MOEF&CC. As per the advise of CITES Management Authority, the firm is required to submit Certificate of Origin (COO) in prescribed format to the SU Division, MOEF&CC. The representative

		and 4.98 MT Value added Sanders Woods Beqads for FOB value of USD 15.00 (Total 7.86 MT, Total FOB value USD 54083.24)		of MOEF informed that a communication to the firm is being sent in this regard.
3	M/s Tanmay Overseas, New Delhi F.No.01/91/110/58/AM17/EC	25 MTs of Spent Automobile Catalyst Ceramic/Metallic for FOB value of USD 597000 (USD Five Lakh Ninety Seven Thousand only)	21.07.2016 received on 31.07.2016	Approved in view of NOC from MOEF&CC vide O.M. No.23-80/2016-HSMD dated 06.09.2016 subject to terms and conditions as given in the said O.M.
4	M/s Ramprasad Brijlal, Kolkata F.No.01/91/110/29/AM-17/EC	Export of 8.1611 MT of Value added wooden Furniture made of Red Sanders in Semi Knock Down (SKD) condition for FOB value of USD 81610.00	19.07.2016	Approved in view of NOC of CITES through SU Division vide O.M. No.5-2/2010-SU Division dated 04.07.2016 for export of 8.1611 MT of Red Sanders in Semi Knock Down (SKD) furniture. The letter dated 22.06.2016 of the firm alongwith enclosures (indicating sizes of the furniture items) as referred to in the O.M. dated 14.07.2016 of MOEF&CC was matched with the sizes prescribed under DGFT Notification No. 54 dated 03.12.2013. The representative of MOEF&CC during meeting informed that the COO by PCCF, W.B. has been issued after due verification.
5.	M/s. Om Beads Pvt.Ltd., B'lore. F.No. 01/91/110/69/AM17/EC	253.96 Kgs. of Hand Decorated Wooden Handicraft Red Sanders Beads Mala 528 Nos. for FOB Value USD 25154.	23.08.2016	Deferred due to want of comments / NOC from MOEF&CC.
6.	M/s. Gujarat Fluorochemicals Ltd., Panchmahal, Gujarat F.No. 01/91/110/88/AM17/EC	15000 MT Monochloro Difluoro Methane (Refrigerant R-22 or HCFC -22) . for FOB Value USD 15000000 to 75000000 .	01.09.2016	Deferred due to want of comments / NOC from MOEF&CC.
7.	M/s. Gujarat Fluorochemicals Ltd., Panchmahal, Gujarat F.No. 01/91/110/89/AM17/EC	3000 MT Monochloro Difluoro Methane (Refrigerant R-22 or HCFC -22) . for FOB Value USD 3000000 to 15000000 .	01.09.2016	Deferred due to want of comments / NOC from MOEF&CC.
DEPARTMENT OF ANIMAL HUSBANDRY DAIRYING AND FISHERIES				
8.	M/s Sagwadi Education and Gaushala Public Charitable Trust Waghawadi Bhavnagar, Gujrat -364002. F.No.01/91/171/82/AM17/EC	(total 3770 Nos. of Bovine Embryos) 2843 Nos. of Ongole Breed Bovine Embryos, 535 Nos. of GIR Breed Bovine Embryos and 392 Nos. of Kankrej Breed Bovine Embryos for total FOB value of USD 377000	27.06.2016 received on 04.07.2016	Deferred due to want of comments / NOC from DoAHF&F
9.	M/s Equestrian Federation of India (Ms. Shruti Vora National Dressage) Delhi Cantt. F.No.01/91/171/27/AM15/EC	Two Horses namely Akira and Denightron for total FOB value of Nil	08.08.2016	Deferred due to want of comments / NOC from DoAHF&F
10.	M/s Kinal Global Care Private Limited, Navi Mumbai. F.No.01/91/110/68/AM17/EC	60 MT Ground Nut Cake for FOB value of USD 37000 (USD Three Seven	09.08.2016 received on 18.08.2016	Deferred due to want of comments / NOC from DoAHF&F

		Thousand only)		
MINISTRY OF MINES				
11.	M/s. Sandhya Minechem Industries Kutch Gujarat F.No.01/91/110/12/AM17/EC	1,00,000 MT High Purity Silica Sand with FOB value USD 25,00,000	29.04.2016	Deferred due to want of comments / NOC from Ministry of Mines.
12	M/s. Tamil Nadu Minerals Limited Chennai. F.No. 01/91/180/227/AM15/EC	1000 MT Indian Standard Sand (Silica Sand),USD 700000	21.11.2014	Deferred due to want of comments/NOC from Ministry of Mines.
13	M/s Hari Enterprises, Kutch F.No.01/91/110/45/AM-17/EC	25000 MT Washed Silica Sand (16-18 Mesh) & 25000 MT Washed Silica Sand (30-80 Mesh) – FOB Value 79320000 (US\$1200000)	07.6.2016	Deferred due to want of comments/NOC from Ministry of Mines
14.	M/s Vraj Oversease INC, Ahmadabad-382481 F.No.01/91/110/60/AM17/EC	4 MT of Indian Standard Sand, IS: 650, Grade: I, Grade:II Grade:III for FOB value of USD 2416	21.07.2016	Deferred due to want of comments/NOC from Ministry of Mines
15	M/s. Surendra Enterprises, Kolkata F.No.01/91/110/76/AM17/EC	5,000 MT Silica Sand with FOB value USD 275000	10.08.2016 received on 18.08.2016	Deferred due to want of comments/NOC from Ministry of Mines
MINISTRY OF EXTERNAL AFFAIRS				
16	M/s. Sukaso Ceracolors Pvt Ltd.,F.No.01/91/110/52/AM17/EC	Zircomat 5 Micron/325 Mesh Powder (Ceramic Opecifier) 750 MTs FOB value USD 8,92,500	14.06.2016	Approved in view of NOC of Ministry of Mines, Department of Atomic Energy(DAE) and concurrence of MEA to the technical assessment of DAE subject to compliance with the conditions as provided in MEA (DISA Divisions)'s O.M. No. AE-I/1060/10/2014 dated 10.07.2014.
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE (DAC)				
17	M/s Esskay Association India, Hyderabad F.No.01/91/110/41/AM-17/EC	2 MT Annatto Seeds ITC(HS) Code 12119019 FOB Value of Rs. 300000/- (US\$ 4510)	31.5.2016	Approved in view of NOC from DAC vide their O.M. No. 1-90/2016-SD.IV (215 th Exim-B(v)) dated 14.09.2016 for export of 1500 kg Annatto seeds to Iran subject to fulfilment of any other statutory requirement(s)
18	M/s Bhawani Traders, Sursand, Sitamadhi, Bihar F.No.01/91/110/09/AM-17/EC	21000 MT Non Basmati Rice in Husk for FOB value of Rs.15000/- PMT	04.07.2016	Approved in view of NOC from DAC vide their O.M. No. 1-79/2015-SD.IV(Pt) dated 31.08.2016 for export of 21000 MT OF Non Basmati Rice in Husk other than seed quality subject to furnishing of undertaking as per the text provided by DAC.
19.	M/s VNR Seeds Pvt. Ltd., , Ranga Reddy Dist. -501401 F.No.01/91/171/115/AM17/EC	total 2025 MTs Hybrid Rice Seeds) 1500 MTs of Hybrid Rice Seed – 27P09 for FOB value of USD 2995496 and 525 MTs of Hybrid Rice Seed – 27P71 for FOB value of USD 953829	07.07.2016 received on 04.08.2016	Approved in view of NOC from DAC vide O.M. No. 1-90/2016-SD.IV (215 th Exim-8) dated 14.09.2016 for export of total 2025 MT paddy seeds [c.v. 27P09 @1500 MT and 27P71 @525 MT] to Philippines subject to furnishing an affidavit from exporter stating that “ no Indian germplasm has been utilized in the development of above hybrid / varieties”

20.	M/s Jai Mata Di Traders, Raxaul, East Champaran, Bihar F.No.01/91/110/65/AM17/EC	5000 MT Non Basmati Rice Paddy (other than seed quality) for FOB value of Rs. 67500000/- (Rs. Six Crore Seventy Five Lakh)	06.08.2016 received on 12.08.2016	Deferred due to want of comments/NOC from DAC
21	M/s Karan Enterprises, Raxaul, East Champaran, Bihar F.No.01/91/110/67/AM17/EC	3000 MT Non Basmati Rice Paddy (other than seed quality) for FOB value of Rs. 4,05,00,000/- (Rs. Four Crore and Five Lakh only)	09.08.2016 received on 18.08.2016	Deferred due to want of comments/NOC from DAC
22	M/s Shrishti Traders, Laxmipur, Raxaul, East Champaran, Bihar F.No.01/91/110/64/AM17/EC	3000 MT Non Basmati Rice Paddy (other than seed quality) for FOB value of Rs. 4,50,00,000/-	06.08.2016 received on 12.08.2016	Deferred due to want of comments/NOC from DAC
23	M/s PHI Seeds Pvt. Ltd., Somajiguda, Hyderabad – Telegngana F.No.01/91/110/77/AM17/EC	Total 200 MTs of Pioneer Brand Hybrid Paddy Seed for FOB value of USD 700000 (USD Seven Lakh only) to Vietnam	22.08.2016	Approved in view of NOC from DAC vide O.M. No. 1-90/2016-SD.IV (215 th Exim-9) dated 14.09.2016 for export of 200 MT of paddy seeds to Vietnam subject to submission of an affidavit by exporter declaring that “no Indian germplasm has been utilized in the development of above hybrid / varieties”
24	M/s Global Field and Farms Seeds Pvt. Ltd, Delhi F.No.01/91/110/82/AM-17/EC	Total 20 MT of Onion Seeds [10 MT each Nasik – N53 and Bombay Red) FOB Value of Rs. 10050000/-	26.08.2016 received on 02.09.2016	Approved in view of NOC from DAC vide O.M. No. 1-87/2016-SD.IV (214 th Exim-9) dated 17.08.2016 for export of 20 MT of Onion Seeds [0 MT each Nasik – N53 and Bombay Red] subject to condition that the firm shall also report to Seeds Division of DAC about the actual quantity of seed exported against the above recommendation. Further, the Authorisation letter to be issued after receipt of revised ANF-2N from the firm indicating details of exports during preceding three licensing years at para 6 of the Form.
25	M/s Global Seeds, Delhi F.No.01/91/110/90/AM-17/EC	Total 20 MT of Onion Seeds [10 MT each Nasik – N53 and Bombay Red) FOB Value of Rs. 10050000/-	26.08.2016 received on 02.09.2016	Approved in view of NOC from DAC vide O.M. No. 1-87/2016-SD.IV (214 th Exim-3) dated 17.08.2016 for export of 20 MT of Onion Seeds [10 MT each Nasik – N53 and Bombay Red] subject to condition that the firm shall also report to Seeds Division of DAC about the actual quantity of seed exported against the above recommendation. Further, the Authorisation letter to be issued after receipt of revised ANF-2N from the firm indicating details of exports during preceding three licensing years at para 6 of the Form.
26	M/s Maharashtra Hybrid Seeds Co. Pvt. Ltd. Mumbai F.No.01/91/162/108/AM-17/EC	Total 20 MT of Onion Seeds c.v. Bombay Red for FOB Value of USD 140000/-	06.09.2016	Approved in view of NOC from DAC vide O.M. No. 1-87/2016-SD.IV (214 th Exim-2) dated 17.08.2016 for export of 20 MT onion seeds c.v. Bombay Red to Tanzania subject to condition that the firm shall also report to Seeds Division of DAC about the actual quantity of seed exported against the above recommendation.

27	M/s Royal Seeds Co. . Delhi F.No.01/91/110/ 95/AM-17/EC	150 MT of Onion Seeds for FOB Value of Rs. 30000000/-	30.08.2016	Approved in view of NOC from DAC vide O.M. No. 1-83/2016-SD.IV (211 th Exim-18) dated 23.05.2016 for export of 150 MT onion seeds (75 MT Nasik Red and 75 MT Bombay Red) subject to condition that the firm shall also report to the Seeds Division of DAC about the actual quantity of seed exported against the above recommendation.
28	M/s Adarsh Traders, Raxaul, East Champaran, Bihar F.No.01/91/110/83/AM17/EC	2000 MT Non Basmati Rice Paddy (other than seed quality) for FOB value of Rs. 2,60,00,000/-	27.08.2016	Deferred due to want of comments/NOC from DAC
29	M/s Aman Traders, Raxaul, East Champaran, Bihar F.No.01/91/110/84/AM17/EC	1500 MT Non Basmati Rice Paddy (other than seed quality) for FOB value of Rs. 1,95,00,000/-	29.08.2016	Deferred due to want of comments/NOC from DAC
30	M/s Maa Vaishno Enterprises, Raxaul, East Champaran, Bihar F.No.01/91/110/85/AM17/EC	5000 MT Non Basmati Rice Paddy (other than seed quality) for FOB value of Rs. 6,30,00,000/-	29.08.2016	Deferred due to want of comments/NOC from DAC
31	M/s Mahavir Galla Bhandar, Narkatiaganj, West Champaran, Bihar F.No.01/91/110/86/AM17/EC	2500 MT Non Basmati Rice Paddy (other than seed quality) for FOB value of Rs. 3,00,00,000/-	29.08.2016	Deferred due to want of comments/NOC from DAC
32	M/s Sonu Enterprises, Raxaul, East Champaran, Bihar F.No.01/91/110/87/AM17/EC	10000 MT Non Basmati Rice Paddy (other than seed quality) for FOB value of Rs. 13,50,00,000/-	29.08.2016	Deferred due to want of comments/NOC from DAC

DEPARTMENT OF FERTILIZERS

33	M/s. Sai Fertilizers Pvt., Ltd., Kolkata. F.No.01/91/110/30/AM17/EC	Single Super Phosphate (SSP) 2650 MT Rs. 3,18,00,000/-	27.04.2016	Approved in view of comments of Department of Fertilizers vide O.M. No. 13033/5/2012-MPR dated 03.08.2016 subject to condition that firm will not claim any subsidy on the exported quantity of Single Super Phosphate and compliance of other usual conditions.
34	M/s. Sai Fertilizers Pvt., Ltd., Kolkata. F.No.01/91/110/31/AM17/EC	Single Super Phosphate (SSP) 2650 MT Rs. 3,18,00,000/-	27.04.2016	Approved subject to confirmation from Department of Fertilizers regarding recommendation of this case by them. The Committee noted that the recommendation made by the DOF vide O.M. No. 13033/5/2012-MPR dated 03.08.2016 is only for the application of the Firm as at Sl. No. 33 above referring to the DGFT O.M. No.01/91/110/30/AM17/EC dated 27.04.2016 for export of 2650 MT of SSP to Nepal.

35	M/s Suparna Exports Private Limited, R.S. Puram, Coimbatore F.No.01/91/110/25/AM17/EC	5000 Ltrs of Liquid Fertilizer containing Nitrogen and Calcium for FOB value of USD 15000	26.04.2016	Deferred due to want of comments/NOC from Department of Fertilizers.
36	M/s Indiana Chem Port, Vadodara F.No.01/91/110/42/AM17/EC	15000 MT Potassium Chloride (Muriate of potash) for FOB value USD 18000	01.06.2016	Approved in view of comments of Department of Fertilizers vide O.M. No. 25011/11/2014-MPR dated 31.08.2016 subject to condition that firm will not claim any subsidy or will not be eligible for any subsidy on the exported quantity of Potassium Chloride.
37	M/s Khaitan Chemicals and Fertilizers Ltd F.No.01/91/110/55/AM17/EC	1100 MT of Single Super Phosphate for FOB value of USD 1,81,500	05.07.2016	Approved in view of comments of Department of Fertilizers vide O.M. No. 25011/8/2014-MPR dated 08.08.2016 subject to condition that firm will not claim any subsidy on the exported quantity of Single Super Phosphate and comply with other usual conditions.
38	M/s United State Pharmacopeia Pvt. Ltd., Hyderabad-500078 F.No.01/91/171/65/AM17/EC	7 Litre of 1,1,1-Trichloroethane Solvents Mixture (1:1) for FOB value of USD 31,058	14.06.2016 received on 22.06.2016	Deferred due to want of comments/NOC from Department of Fertilizers.
39	M/s Shriram Fertilizer and Chemicals Pvt. Ltd., New Delhi -110001. F.No.01/91/171/108/AM17/EC	10,000 MT of Granulated Single Super Phosphate for FOB value of Rs. 10,10,00,000/- (Rs Ten Crore and Ten Lakh only)	08.08.2016	Approved in view of comments of Department of Fertilizers vide O.M. No. 25011/11/2014-MPR dated 23.08.2016 subject to condition that the firm will not claim any subsidy on the exported quantity of Single Super Phosphate and comply with other usual conditions.
40	M/s Chunngai Enterprises, Chandel District, Manipur - 795131 F.No.01/91/110/62/AM17/EC	50,000 MT of Urea for FOB value of Rs. 30,40,30,000 (Rs Thirty Crore Forty Lakh and Thirty Thousand only)	20.07.2016 received on 04.08.2016	Deferred due to want of comments/NOC from Department of Fertilizers
MINISTRY OF TEXTILES				
41.	M/s Star Silk Exports Pvt. Ltd., Bangalore, Karnataka. F.No.01/91/171/86/AM17/EC	20000 kgs of Silk worm Cocoons Suitable for Reeling for FOB value of Rs. USD 172200	23.06.2016 received on 12.07.2016	Rejected in view of comments from Ministry of Textile vide O.M. No. 25022-1-2015-Silk (Misc (2) dated 16.09.2016.
